

F. No. A-60011/49/2022-NDIAC  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

Shastri Bhawan, New Delhi  
New Delhi, the 2nd November, 2022

To

The Registrar,  
New Delhi International Arbitration Centre,  
Plot No. 6, Vasant Kunj, New Delhi

**Subject: Nomination of ex-officio member in NDIAC -reg.**

Sir,

I am directed to refer to the above subject and to say that in exercise of the powers conferred by clause (c) of section 5 of the New Delhi International Arbitration Centre Act, 2019 (17 of 2019), the Central Government has nominated the Director General, Federation of Indian Export Organization as Part-time member of the New Delhi International Arbitration Centre, on *ex-officio* basis.



(Kuldeep Mendiratta)

Under Secretary to the Government of India

Tel: 23384831

**Copy to:**

1. Shri Ajay Sahai, DG, FIEO
2. The Additional Secretary (TPD), Department of Commerce, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi
3. PS to Hon'ble MLJ
4. PS Hon'ble MoS(LJ)
5. PPS to Law Secretary
6. PPS to AS(RM)
7. PS to Director (Arbitration)